

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF DEFENCE
LOK SABHA

UNSTARRED QUESTION NO.3260

TO BE ANSWERED ON THE 18TH DECEMBER, 2015

AVAILABILITY OF NIGHT VISION DEVICES

3260. SHRI R. PARTHIPAN:

Will the Minister of DEFENCE j{k k ea=h
be pleased to state:

- (a) whether there is a shortage in the availability of Night Vision devices in the Indian Army;
- (b) if so, the details thereof;
- (c) whether the Government had constituted any panel for procurement of these devices;
- (d) if so, the details and the status thereof along with the recommendations made by the panel regarding purchase of these modern devices; and
- (e) the steps taken by the Government to meet the shortage of such devices?

A N S W E R

MINISTER OF DEFENCE

(SHRI MANOHAR PARRIKAR)

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(a) to (e): Government constantly reviews the security scenario and, accordingly, decides to induct appropriate defence weapons / equipment. Mismatches between requirements and availability can sometimes occur which are continually addressed by the procurement process.

Capital procurement of defence equipment is guided by the Defence Procurement Procedure (DPP). Proposals for acquisition of capital assets flow out from the Defence procurement planning process which is based on a 15 year Long Term Integrated Perspective Plan (LTIPP), Five Year Service Capital Acquisition Plan (SCAP) and an Annual Acquisition Plan (AAP).

As provided in DPP 2013, Capital Procurements are carried out through a multi-stage process which, inter-alia, includes Acceptance of Necessity, Solicitation of Offers, Technical and Field Evaluations, Contract Negotiations, approval of Competent Financial Authority and signing of Contract. Five Capital Procurement Contracts pertaining to Night Vision Devices in the Army have been signed since 2012-13.
